

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3646-3647/2017

HINDUSTAN AERONAUTICS LIMITED

Appellant(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS.

Respondent(s)

[ONLY IA No. 290976/2025 IS LISTED UNDER THIS ITEM]
IA No. 290976/2025 - EARLY HEARING APPLICATION

Date : 16-04-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Ms. Shashi Kiran, Sr. Adv.
Mr. T.V.S. Raghavendra Sreyas, AOR
Ms. Gayatri Gulati, Adv.
Mr. Siddharth Vasudev, Adv.

For Respondent(s) Mr. Anurag Kishore, AOR
Mr. Lakhan Kumar Mishra, Adv.
Ms. Ritika Srivastava, Adv.

Mr. Gunnam Venkateswara Rao, AOR
Mr. Poli Naidu Vudamala, Adv.
Ms. Devyani Mahra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 290976/2025

1. List the appeal for hearing in September, 2026 before an appropriate Bench.
2. I.A. No.290976/2025 stands allowed accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR